

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.063/00322/2019
Chandigarh, this the 05th day of April, 2019

...
CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)

...
Padam Dev Sharma son of late Shri Geeta Ram Sharma, Resident of Village Peotha, PO Shalaghat, Tehsil Arki, District Solan, HP – 171102, aged 42 years

....Applicant

(Present: Mr. Amar Dev Sharma, Advocate)

Versus

1. Union of India, through Secretary (Finance) Govt. of India, New Delhi – 110001 (North Block).
2. Principal Accountant General (Audit), Himachal Pradesh, Shimla – 171004.

Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. After arguing for some time, learned counsel seeks permission to withdraw the O.A., enabling the applicant to pursue the matter with the department for redressal of his grievance.
2. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

‘mw’

**(SANJEEV KAUSHIK)
MEMBER (J)**
Dated: 05.04.2019